

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

To

Shri Gourab K Banerji,
Member, PCA-India Organising Committee,
F-19, Maharani Bagh,
New Delhi-110024 India.

No: 41795/ES Dated: 22/10/2018

Subject: 2nd PCA-India Conference hosted by the PCA & Ministry of External Affairs, GOI scheduled to be held in New Delhi from 26th October 7.00 PM to 28th October, 2018 6.00 PM.

Sir,

On the subject cited above, I am desired to inform your good-self that Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges for attending the subject Conference:-

- 1) Hon'ble Mr. Justice Dhiraj Singh Thakur;
- 2) Hon'ble Mr. Justice Tashi Rabstan.

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Hon'ble Judges as per the travel plan which shall be conveyed to you in due course.

Yours faithfully,


(Sanjay Dhar)
Registrar General

No: 41795-804/ES Dated: 22/10/2018

Copy to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
- 2) Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
- 3) Secretary to Hon'ble Mr. Justice Tashi Rabstan.

.....for information of their Lordships with the further request to place the enclosed material before the Hon'ble Judge.

- 4) Registrar Judicial, High Court of J&K, Jammu/Srinagar.
- 5) Joint Registrar(Protocol), High Court of J&K, Jammu/Srinagar.

..... for information and n/a.

- 6) CPC e-Courts, High Court of J&K for uploading the same on the official website of J&K High Court

..... for information and n/a.


Registrar General